

ITEM NO.102  
MM

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 381-382 OF 2006

CHAIRMAN, AIRPORT AUTHORITY OF INDIA

Appellant (s)

VERSUS

ECIL RAPISCAN LTD. & ORS.

Respondent(s)

(With prayer for interim relief )

Date: 13/06/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MR. JUSTICE MADAN B. LOKUR

[VACATION BENCH)

For Appellant(s) Mrs.Rachana Joshi Issar,Adv.

For Respondent(s) Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of learned counsel for the appellant, list  
the matter after four weeks.

|(Pardeep Kumar)  
|Court Master

|(S.S.R. Krishna)  
|Court Master

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